

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 19 of 2013

Dated : 5th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kerala State Electricity Board Appellant(s)

Versus

Kerala State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s): Mr. M.T. George
Ms. Kavitha K.T.

Counsel for the Respondent(s): Mr. Ramesh Babu M.R.

ORDER

Post the matter for hearing on **7.5.2013**.

In the meantime, counsel for the Commission is directed to file the reply after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/vt